

O.A. - 362/07

30-11-11 Case not reached adj
to 23-01-12.

BSC

23-1-12

Written on 04-4-12

LBSC

04-4-12

List on 02-7-12.

BSC

02-7-12

No sitting of D.B.

Written on 03-9-12

LBSC

3.9.2012

O.A. No. 362/07

Hon'ble Sri Justice Alok Kumar Singh, Member (J)
Hon'ble Sri S.P.Singh, Member (A)

Sri S.Vema is not available today as told by sri Praveen Kumar
List on 30.10.2012

S.P.Singh
Member (A)

Alok Kumar Singh
Member (J)

HLS/-

O.A. No 362/07

v 30.10.2012

For Applicant: Sri Praveen Kumar
For Respondents: Sri S. Verma
Learned counsel for the applicant fairly concedes
that on account of unfortunate death of the
applicant, this O.A. has abated. Learned counsel for
the respondents has to say nothing in this regard.
In view of the above, the O.A. stands dismissed
having abated.

S.P. Singh
(S.P. Singh)
Member (A)

Alok Kumar Singh
(Justice Alok K. Singh)
Member (J)

Girish/-

Copy of order
Dated 30-10-12
Praveen
01/11/12